

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-427/2015
in
OA-947/2015**

New Delhi this the 19th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Virender Kumar Singh S/o Ram Brikch Singh,
R/o B-184, Bharat Vihar, Kakrola,
Dwarka, Sector-15, N. Delhi-78. ... Applicant

(By Advocate : Sh. Sri Gopal Aggarwal)
Versus
Sh. S. B. Singh, Add. G. M.,
MTCE, NTR,
BSNL, 2nd Floor, Kidwai Bhawan,
Janpath, New Delhi ... Contemnor
(By Advocate : Mr. A. K. Jain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. Since the Order of this Tribunal has admittedly been complied with substantially by the respondent, the CP is closed. Notice is discharged. However, the applicant is at liberty to question the Order now passed by the respondent if he is still having any grievance against the same, in accordance with law. No costs.

**(Shekhar Agarwal)
Member (A)**

**(V. Ajay Kumar)
Member (J)**

/ns/